

(b) whether scholarships are disbursed at the beginning of the academic year or at the end;

(c) whether Government have received reports that several students are forced to leave their studies because of the late receipt of scholarship money; and

(d) if so, the number of students, if any, so affected and the measures proposed to be taken to rectify the situation?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): A statement is laid on the Table of the Lok Sabha.

STATEMENT

(a) The amount of scholarship in each case, includes a reasonable amount for the purchase of books. The expenditure incurred on the scholarships to the Scheduled Castes and Scheduled Tribes scholars, during the financial year 1956-57, was as under:—

Scheduled Castes....Rs.	87,98,891/-
Scheduled Tribes....Rs.	15,77,850/-

Total:— Rs.	103,76,741/-
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(b) Ad hoc grants sent to the institutions, are paid for a period of four months to the eligible Scheduled Castes and Scheduled Tribes candidates, at the commencement of the academic session. The rest of the scholarships money is paid during the course of the academic session.

(c) No.

(d) Does not arise.

Indian Air Force Accidents

{ Shri Braj Raj Singh:

*1760. Shri Yadav:

Shri Bhadauria:

Will the Minister of Defence be pleased to state:

(a) the number of Indian Air Force planes involved in accidents and crashes during the last 12 months and the number of casualties in such accidents; and

(b) whether Government intends to institute an enquiry into the causes of Air Force Plane crashes in view of their large number?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) It is not in the public interest to give out this information.

(b) A Court of Inquiry is held in every case of major accident to investigate the causes and, where possible, to suggest remedial action to prevent such accidents in future. The rate of accidents has shown a steady decrease during the last few years.

Andhra University Teachers

*1761. { Shri Nagi Reddy:
Shri Ramam:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether Government have granted any money so far to increase the scales of pay of the Andhra University teachers as per the recommendations of the University Grants Commission;

(b) whether the recommendation has been implemented by the Andhra University in the years 1956-57 and 1957-58 (so far); and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) University Grants Commission is itself competent to sanction grants to Universities and has paid grants to Andhra University for improvement of scales of pay of its teachers.

(b) The University has accepted the recommendations of the Commission regarding revision of the salary scales of University teachers under the Second Five Year Plan and action is being taken by the University to pay the salaries in accordance with the recommendations for the year 1956-57. The grant for the year 1957-58 for this purpose will be paid to the University before the close of the current financial year.

(c) Does not arise.